

Coord-09/1/2017-CDN-MCA
Government of India
Ministry of Corporate Affairs

5th floor, 'A' Wing, Shastri Bhawan
Dr. Rajendera Prasad Road
New Delhi-110001
Dated: 18/12/2017

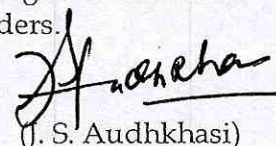
OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, the Officers indicated at column 2 of below table are hereby designated as Central Public Information Officers (CPIOs) for the Sections/work mentioned against their name. The Officers indicated at column 4 shall be the respective Appellate Authorities.

Sr. No.	Name & Designation	Section/work	Respective Authority	Appellate Authority
1.	Sh. Manish Kumar Sahay Under Secretary	Legal Section	JD(SS)	
		Admn. III Section	DS(VK)	
2.	Sh. Hemant Verma Under Secretary	General Section	DS(JSA)	
		Cash Section	DS(BPP)	
3.	Sh. Ashok Kumar Vijay Under Secretar	IFD		
		Budget Section	DIR(SK)	
4.	Sh. K.M.S. Narayanan Assistant Director	CL-III Section	DD(YC)	

2. During the training period of Sh. Hemant Verma, Under Secretary (from 20.11.2017 to 29.12.2017), Sh. Nilratan Das, Under Secretary shall discharge the duties of CPIO in respect of General and Cash Sections of the Ministry.

3. Further, Ms. Anita Klair, Deputy Director shall discharge the duties of CPIO in respect of IEPF Section of the Ministry till further orders.



(J. S. Audhkhasi)

Deputy Secretary to the Govt. of India

To

The Officers concerned

Copy to:-

1. PSO to Secretary, MCA
2. O/o the AS/JS(B)/JS(K)/JS(G)/JS(AC)
3. US(RV)
4. Legal/ Admn. III/Genral/IEPF/Cash/IFD/Budget/CL-III Sections
5. e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry, with caption "*Designation of CPIOs under the RTI Act, 2005- Office Order dated 18/12/2017*".